

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2483
ANSWERED ON:14.03.2001
REVIVAL OF SICK UNITS
ANANDRAO ADSUL

Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:

- (a) whether the Government proposed to introduce statutory provisions for the revival of viable sick units;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES (SMT. VASUNDHARA RAJE)

(a) to (c): No, Sir. The recommendations of the Nayak Committee of having a BIFR type authority for revival of sick SSIs was not accepted by the Government because it was felt that the review by State Level Inter-Institutional Committees (SLICs) alongwith implementation of Reserve Bank of India guidelines would be adequate.